

**CITY CIVIL AND SESSIONS COURT MUMBAI  
IN THE COURT OF HHJ SHRI B. V. WAGH  
COURT 56 ADDL. SESSIONS JUDGE  
CRIMINAL CAUSE LIST DATED 24.06.2020**

<b>Sr. No.</b>	<b>Case No</b>	<b>Particulars</b>	<b>Stage</b>	<b>Name of Adv.</b>	<b>Next Date</b>
1	Email dtd. 18.06.2020 SC No. 248/1996	Mohd. Ali Ismail Shaikh Amdare(Nashik Central Prison- Prisoner No. 3021)			
2	Email dtd. 18.06.2020 BA No. 1374/2020	Sameer Arun Mhatre(Mumbai Central Prison- Prisoner No. 1782/20	Medical Report		
3	BA Appl. No. 1385/2020	Pappu Begum Silavat V/s. State Dadar Police Stn.	For Hearing	Adv. Sanjay Singh	
4	Cr.B.A.1487/2020	Afridi Mohm. Kausar V/s. State Dharavi Police Station	Hearing		
5	Cr.B.A.715/2020	Naresh Narsappa V/s. State Dharavi Police Station	Hearing		
6	B.A.1348/2020	Sunil Gupta V/s. State Mahim Police Station	Hearing		
7	B.A.752/2020	Rahul Kunchikunde V/s. State Dharavi Police Station	Hearing		
8	ABA 692/2020	Durga Jatashankar V/s. State Dharavi Police Station	Hearing		

9	ABA 617/2020	Firoz Abdul Rashid Khan V/s. State Parksite Police Station	Hearing		
10	C.R. NO. 292/2015 IN S.C. 930/2015	Mohd. Salim Kureshi V/s. State Mahim Police Station	Hearing		
11	B.A 722/2020	Farooq Shaikh Nabi Shaikh & Ors. V/s. State Dharavi Police Station	Hearing		
12	B.A 864/2020	Swapnil Mahendra Sawardekar V/s. State Dadar Police Station	Hearing		
13	B.A. 1417/2020 S.C. 224/2020	Akbar Sayyed Ahmed Sayyed V/s. State Dadar Railway Police Station	Hearing		
14	M.A. IN S.C. 169/2020	Zakir Ali Shaik V/s. State of Maharashtra	Hearing		
15	R.T. I. Letter 70/2020	Tabrej Rahamatullah Sayyad			
16	Email of B.A. 569/2020	Ramdhani Sharma			

Sheristedar, C.R.No.56.